

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

STARRED QUESTION NO:352

ANSWERED ON:18.12.2012

ASSISTANCE TO ARTISTS

Gandhi Shri Dilip Kumar Mansukhlal;Pandey Saroj

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is considering a pension scheme for artists, artisans, craftsmen and performers of traditional art and cultural forms;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to implement a scholarship scheme for the aforesaid persons;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 352 FOR 18.12.2012

(a) to (e) No, Sir. However, the Ministry administers a Scheme to give financial assistance to the indigent artists. This Scheme is called "Scheme of Financial Assistance to Persons Distinguished in Letters, Arts and such other walks of life who may be in Indigent Circumstances and their Dependents". Under the Scheme, artists whose personal income (including income of the spouse) does not exceed Rs. 4,000/- per month and who are not less than 58 years of age are considered for financial assistance of Rs. 4,000/- p.m. under Central Quota and Rs. 3,500/- p.m. under Central-State quota. The eligible artists should have made significant contribution in the field of arts, letters, etc. for being considered for financial assistance.